

HARYANA VIDHAN SABHA

IX SESSION

BULLETIN NO. 2

Monday the 10th March, 2008

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Monday the 10th March, 2008 from 2.00 A.M. to 6.30 P.M.).

I QUESTIONS

(a) starred:

| Total No. on the order paper | Answered | Not put | Postponed | No. of Supplementaries |
|---------------------------------|----------|---------|-----------|------------------------|
| 20 | 10 | 2 | 1 | 27 |

The remaining Starred questions were deemed to have been answered and replies thereto laid on the Table of the House.

(b) Un-starred: 11.

II LEAVE OF ABSENCE

(i) The Speaker informed the House that he had received letter seeking Leave of Absence dated 10th March, 2008 from Shri Chander Mohan, Deputy Chief Minister due to sudden demise of his son Master Mohit Bishnoi on 6.3.2008, and moved that permission for leave of absence be granted to Shri Chander Mohan, Deputy Chief Minister to remain absent from the sitting of the House till 25th March, 2008.

The motion was put and carried.

(ii) The Speaker informed the House that he had received a letter seeking Leave of Absence dated 7th March, 2008 from Shri Mange Ram Gupta, Education and Transport Minister due to his son's Bypass Surgery 3-4 days back in New Delhi. and moved that leave of absence be granted to Shri Mange Ram Gupta, Education and Transport Minister to remain absent from the sitting of the House on 10th March, 2008.

The motion was put and carried.

(iii) The Speaker informed the House that he had received a letter seeking Leave of Absence dated 7th March, 2008 from Maj. Nirpender Singh Sangwan, M.L.A. due to an invitation for attending functions at the army cantonment at Bikaner from 10th to 12th March, 2008. and moved that leave of absence be granted to Maj. Nirpender Singh Sangwan, M.L.A. to remain absent from the sitting of the House on 10th to 12th March, 2008.

The motion was put and carried.

III INTIMATION REGARDING ABSENCE

The Speaker informed the House that he had received a letter from Private Secretary of Smt. Kiran Choudhary, Minister of State for Forests and Tourism dated 10th

March, 2008, that she is not feeling well and unable to attend the sitting of the House today, i.e. the 10th March, 2008.

IV RENOVIATION OF HARYANA VIDHAN SABHA BUILDING

Shri S. S. Surjewala, a member from the Treasury Benches followed by Shri Sushil Indora, a member from the Indian National Lok Dal appreciated and congratulated the Hon'ble Speker for the renovation work of the Haryana Vidhan Sabha building. The Hon'ble Speaker also thanked them.

V DISCUSSION ON GOVERNOR'S ADDRESS:

Kumari Sharda Rathore, Parliamentary Secretary while moving the motion:-

“That an address be presented to the Governor in the following terms:-

That the Members of the Haryana Vidhan Sabha assembled in this Session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on 7th March, 2008 at 2.00 P.M.”.

and spoke for 32 minutes.

Shri Satvinder Singh Rana, MLA seconded the Motion and spoke for 18 minutes.

Shri Radhey Shyam Sharma Amar, an independent member spoke for 32 minutes.

Shri Om Parkash Chautala, a member from the Indian Nataional Lok Dal, spoke for 43 minutes.

Shri Dilu Ram and Dr. Krishna Pandit, Parliamentary Secretaries, spoke for 15 and 25 minutes respectively.

Shri Phool Chand Mullana a member from the Treasury Benches spoke for 29 minutes.

Smt. Geeta Bhukal a member from the Treasury Benches spoke for 1 minute and was still in possession of the House, when it was adjourned.

VI INVITATION TO HON'BLE CHIEF MINISTER TO MAURITIUS.

During the discussion on the Governor's Address the Parliamentary Affairs Minister, with the permission of the Speaker, informed the House that the Hon'ble Chief Minister had received a special invitation from the Government of Mauritius to witness their independent celebrations which a rare honour for a Chief Minister of a State as on these occasions Heads of States are generally invited.

VII NAMING OF MEMBER.

During the discussion on the Governor's Address, Shri Ram Phal Chirana, a member from the Indian National Lok Dal obstructed the proceedings of the

House at several times. The Speaker repeatedly asked Shri Ram Phal Chirana to take his seat, but Shri Ram Phal Chirana continued to obstruct the proceedings of the House whereupon the Speaker, warned him repeatedly. Even after that Shri Ram Phal Chirana not only continued to obstruct the proceedings of the House but he also misbehaved with member of the Bahujan Samaj Party Shri Arjan Singh. The Speaker then named Shri Ram Phal Chirana and asked him to withdraw himself from the House. On his not doing so, the Sergeant-at-Arms was directed to execute the orders. The Sergeant-at-Arms, with the aid of the Watch and Ward staff, took the said member out of the House on the orders of the Speaker..

VIII WALK-OUT

During the discussion on the Governor's Address, all the members of the Indian National Lok Dal present in the House, staged a walk out as a protest against naming of Shri Ram Phal Chirana.

IX SUSPENSION OF MEMBER

During the discussion on the Governor's Address the Members from the Indian National Lok Dal present in the House continued obstructing the proceedings of the House and they continued their protest in the well of the House and started shouting slogans. The Speaker repeatedly requested them to take their seats but Shri Ram Phal Chirana continued to obstruct the proceedings of the House. However, the Speaker warned him repeatedly and requested him to take his seat but he did not pay any heed to the requests of the Speaker.

The Parliamentary Affairs Minister moved-

That Shri Ram Phal Chirana, MLA be suspended from the service of the House for his misconduct, most irresponsible behaviour unbecoming of the member of this august House and his grossly disorderly conduct in the House for the remainder of the present Session.

The motion was put and carried.

Dr. Sushil Indora and I.G. Sher Singh, members from the panel of Chairpersons occupied the Chair from 3.10 to 3.48 P.M and 5.21 to 6.26 P.M. respectively.

The Sabha then adjourned till 9.30 A.M. on Tuesday, the 11th March, 2007.

. CHANDIGARH
The 10th March, 2008.

SUMIT KUMAR
SECRETARY.